

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/95/(IB)/2017  
NAME OF THE PETITIONER(S) : IDBI CAPITAL MARKETS & SECURITIES LTD  
NAME OF THE RESPONDENT(S) : SURANA INDUSTRIES LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

*P. Eloya Rai Kumar for Mrs. Resmalingam & Anusree, Counsel for Petitioner*

**ORDER**



Counsel for the petitioner present. The petitioner is directed to send a copy of the Petition along with the documents to the corporate debtor informing the next date of hearing and directed to file an affidavit as per Section 9 (3) (b) of the IB Code, 2016 along with the Bank statement. Put up on **10.07.2017 at 02.30 P.M.**

*(Signature)*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*(Signature)*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)